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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 1172/97

DATE OF ORDER : 27-08-1997.

Between :-

1. K.Narayana	5. K.Narsimloo
2. Shaik Hussain	6. Basheer Miya
3. T.Sudharshan	7. N.Thonriya
4. K.Kishan	8. Md.Asifuddin

... Applicants

And

Union of India rep. by

1. Director General & Secretary,
Dept. of Posts, New Delhi.
2. The Chief Post Master General,
AP Postal Circle, Hyderabad.
3. The Supdt., RMS 'Z' Division,
Hyderabad, Thilak Rd,

... Respondents

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Counsel for the Applicants : Shri KSR Anjaneyulu

Counsel for the Respondents : Shri NV Raghava Reddy, CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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.. 2.

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri D.Subrahmanyam for Sri KSR Anjaneyulu, counsel for the applicants and Sri NV Raghava Reddy, learned standing counsel for the respondents.

2. There are 8 applicants in this OA. They were appointed as RTPs between 1982 to 1985 (vide order at Annexure-2 page-11 to OA). They pray for a direction to the respondents to grant them seniority of service and all other consequential benefits with reference to their initial date of appointment as RTPs by extending the judgement in OA 798/97 decided on 27-6-97 and OA 1410/95 decided on 8-2-96.

3. The applicants were appointed initially as RTPs in the years between 1982 to 1985. Their dates of absorption on regular basis and their dates of appointment as RTP are given in page-11 (Annexure-2 to OA). The applicants states that they have completed training and worked along with regular Postal Assistants for 8 hours per day and more than 240 days in a year.

4. The learned counsel for the respondents submits that this OA is covered by the judgement in OA 798/97. That OA was decided on the basis of the OA 1410/95 on the file of Ernakulam Bench of this Tribunal. This fact is also accepted by respondents counsel.

5. Hence we follow the direction given in OA 798/97 and direct as follows :-

Respondents 1 to 3 or such of them as is competent, are directed to grant the applicants seniority with reference to their

initial appointment. If the existing seniority position is to be revised, that could be done only after notice to parties who may be affected.

6. Original Application is ordered accordingly at the admission stage itself. No order as to costs.

R.S.JAI
(R.S.JAI PARAMESHWAR)
Member (J)
27.8.97

R.RANGARAJAN
(R.RANGARAJAN)
Member (A)

D.R(5)

Dated: 27th August, 1997.
Dictated in Open Court.

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Copy to:-

Secretary, Dept.-A

1. The Director General of Posts, Govt. of India, New Delhi.
2. The Chief Post Master General, A.P. ^{Postal Service} Circles, Hyderabad.
3. The Superintendent, M S 'Z' Division, Hyderabad. Tilak Road
4. One Copy to Mr. KSR Anjaneyulu Advocate CAT. Hyd.
5. One Copy to Mr. V. Rajeshwar Rao, Addl. CGSC. CAT. HYD.
6. One Copy to The D.R(A).

7. One Duplicate Copy.

Upr.

20/10/37

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. B. NGARAJAN : M (A)

AND

THE HON'BLE SHRI B. S. JAI PARMESHWAR :
(M) (J)

Dated: 27.8.93

ORDER/JUDGEMENT

~~M.R.A/C.A.NO.~~

in

C.A.NO.

1172/93

Admitted and, Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/~~Rejected~~

No order as to costs.

YLKR

II Court

